14.52 hrs.

AMRITSAR OIL WORKS (ACQUISI-TION AND TRANSFER OF UNDER-TAKINGS) BILL*

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THE MINISTER OF STATE OF THE MINISTRIES OF CIVIL AVIA-TION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): I beg to move for leave to introduce a Bill to provide for the acquisition and transfe. of the right, title and interest of the undertakings of the Amritsar Sugar Mi'ls Company in relation to the Amritsar Oil Works with a view to sustaining and strengthening the nucleus of pub ic owned or controlled units required for ensuring supply of wholesome vanaspati and refined edible oils to the public at reasonable prices and thereby to give effect to the policy of the State towards securing the principles specified in clauses (b) and (c) of article 39 of the Constitution

MR CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the acquisition and transfer of the right, tit'e and interest of the undertakings of the Amritsar Sugar Mills Company in relation to the Amritsar Oil Works with a view to sustaining and strengthening the nucleus of public owned or con-tro'led units required for ensuring supply of wholesome vanaspati and refined edib'e oils to the public at reasonable prices and thereby to give effect to the policy of the State towards securing the principles specified in clauses (b) and (c) of article 39 of the Constitution."

The motion was adopted.

SHRI BHAGWAT JHA AZAD: ! introducet the Bill. 14.54 hrs.

MATTERS UNDER RULE 377

(I) REPORTED PLIGHAT OF VILLAGES DUE TO COUSRE OF OLD ROAD BY VABA-NASI CANTT, ARMY AUTHORITIES.

श्री राजनाथ सोनकर शन्स्त्री (स्टपुर): माननीय सभापति महोदय, मैं आपके माध्यम से वाराणसी छावनी के सैनिक ग्रधिकारियों की श्रदूरदर्शिता की श्रोर ले जाना चाहता हूं।

कूछ वर्ष पहले इसी सैनिक सीमा से सटे लहरतारा नामक स्थान में रामलीला हो रही थी एक साधारणमी वात पर यहां के सैनिक एक बड़ा झुंड बनाकर रामलीला में घुस गये । आदमी, बच्चों ग्रौर बूढ़ों को बुरी तरह पीटा । ग्रोरतों को ग्रपमानित किया । सैनिक सीमा से सटे पहलू का पूरा, कुम्हारा पूरा, फुल-वरिया, इमलियाघाट, सरैया नामक कई नागरिक क्षेत्र हैं। इन क्षेत्रों में म्रानें जाने के लिए सैकड़ों वर्षों से मिलिटरी के बीच से रास्ते हैं । हजारों लो। बराबर म्राते जाते हैं ? विगत दो तीन वर्षों से मिलिटरी अधिकारियों, सैनिकों का व्यवहार नागरिक आगन्तुकों के प्रति सहयोगपूर्ण नहीं रहा है । लोगों को झकारण पीटा जाता है। भगभोत किया जाता है। एक बार एक ग्रागन्तुक ने सड़क के किनारे पड़े हुए कुड़े के पास पेणाब कर दिया । उसे तब तक पीटा गया, जब तक कि वह पेशाब से भीगी हई पूरी मिट्टी को अपनी चादर में उठाकर वांध नहीं लिया । एक भतपूर्व मंत्री को भी रोका गया श्रौर स्थिति जिलाधिकारी द्वारा संभाली गई ।

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